to their qualifications and carrying identical scale of pay.

(c) and (d) In the Health and Education Departments, the majority of the posts carry technical qualifications to which surplus staff can be posted provided they possess the . prescribed qualifications and found suitable. As regards their

confirmation the Nutirition scheme itself being temporary, the question of confirmation of its staff does not arise. It is also not possible to promote them as there are no higher posts under the Nutrition Scheme. In the posts to which they have now been shifted there are chances of their promotion.

Condition of service of the Nutrition Scheme staff are the same as applicable to other employees of New Delhi Municipal Committee and there is no discrimination in this behalf. Retaining of casual Railway employees in West Bengal

345. SHRI K. MOHANAN: Will the Minister of RAILWAYS be pleased to stale.

(a) whethor it is a fact that in West Benga[^] thousands of casual employees were appointed in the railways & after the General Elections they were retrenched;

(fo) wheher it is also a fact that they have since been reinstated; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) In Malda'Division of Eastern Railway one lot of 392 casual labour were engaged in the last quarter of 1984 for certain urgent works. They were discharged in the first week of January, 1985. In the light of representations received in this connection and in the context of the working season, to speed up the

(•Previously Unstarred Question 511 transferred from the 24th January, 1985.

tempo of work, instructions were given to Eastern Railway to reengage them and that Railway has taken action accordingly. Furthermore, on the Northeast Frontier Railway about 140 casual workers were engaged for certain works in the Malda area during laat quarter of 1984. They were discharged in the first week of January, 1985. In this case also, they have been taken back by the Northeasft Frontier Railway in view of the working season and necessity to speed up the urgent works in this area and itg vicinity. Conditions of public toilets near Kendriva Terminal

to Questions

1-345-A. DR. LOKESH CHANDRA: Will the Minister of SHIPPING AND-TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to the inadequate and poor lighting arrangements and the filthy and unhygienic conditions prevailing in the publictoilets near Kendriya Terminal, New Delhi: and

(b) if so, what remedial steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHR1 Z. R. ANSARI): (a) and (b) Yes, Sir. To improve the lighting the D.T.C, had requested the C P.W.D. Consultancy Services to carry out planning, designing etc of the lighting system at the Church Road Kendriva Terminal. A report in this regard has since been received and steps have been initiated to invite tenders for awarding the work: The D.T.C. has deputed two sweepers at the terminal to maintain cleanliness. Containers have also been provided for storage of water for use during the period the water supply remains suspended. The sweepers have ano been supolied disinfectants for cleaning the toilets.